

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.27 of 2012 & I.A. No. 47/2012**

Dated: 19th July , 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

**National Energy Trading & Services Ltd. Appellant (s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Anr.
.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Sitesh Mukerjee
Mr. Sakya Singhal Chaudhuri
Ms. Anusha Nagarjan, Adv.

Counsel for the Respondent(s) :

Mr. Venkatesh, Mr. Hemant Sahai &
Ms. Ambica Garg for R-2
Mr. Manoj Dubey, Adv. for R-2
Mr. Anurag Sharma , Adv. for R-1

ORDER

Heard learned advocate for the appellant in the part. Post the matter for further hearing on **23rd July, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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